| | West Tripura District | | | |
|---------|--|-------------------|----------------|--------------|
| | Court- wise and Station-wise pendency of Civil and Criminal C | | n 31.10.202 | 5 |
| SI. No. | Court- wise pendency of Cases as on 31.10.2 Name and Designation of the Officer | 2025 Civil | Criminal | Total |
| 1 | Sri S. Sharma Roy, District and Sessions Judge, Agartala | 882 | 543 | 1425 |
| 2 | Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2) | 887 | 593 | 1480 |
| 3 | Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO) | 0 | 97 | 97 |
| 4 | Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala | 686 | 612 | 1298 |
| 5 | Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC) | 417 | 333 | 750 |
| 6 | Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala. | 0 | 41 | 41 |
| 7 | Sri Hrishikesh Chakrabarti, Judge, Family Court, Agartala | 525 | 399 | 924 |
| 8 | Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala. | 460 | 398 | 858 |
| 9 | Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala | 697 | 0 | 697 |
| 10 | Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala | 924 | 0 | 924 |
| 11 | Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala | 307 | 1046 | 1353 |
| 12 | Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala | 137 | 1610 | 1747 |
| 13 | Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala | 241 | 629 | 870 |
| 14 | Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala. | 144 | 684 | 828 |
| 15 | Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala | 46 | 3093 | 3139 |
| 16 | Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala | 20 | 741 | 761 |
| 17 | Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala | 41 | 818 | 859 |
| 18 | JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (vacant) charge remains with Sri Abhijit Adhikari , JM, First Class-cum-Cvil Judge, (Jr.Div), Court No.1, Agartala, West Tripura. | 25 | 772 | 797 |
| 19 | Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC) | 37 | 802 | 839 |
| 20 | JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6), Agartala (FTC) (Vacant), Charge remains with Smt. Swastika Das , JM, First Class-cum-CJ (Jr. Div.), Court No.2, Agartala, West Tripura | 39 | 648 | 687 |
| 21 | Sri Bikash Debbarma, SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura | 21 | 391 | 412 |
| 22 | Smti. Baishali Chowdhury Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura | 48 | 265 | 313 |
| | Total | 6584 | 14515 | 21099 |
| 01.5: | Station-wise pendency of Cases as on 31.10 | | | · |
| SI. No. | Name of the Station | Civil 5530 | Criminal 13062 | Total |
| 2 | Agartala Mohanpur | 69 | 656 | 18592 725 |
| | Total | 5599 | 13718 | 19317 |
| 2 | Family Court, Agartala | 525 | 399 | 924 |
| 3 | Addl. Judge, Family Court, Agartala | 460 | 398 | 858 |
| | Total | 985 | 797 | 1782 |
| | Grand Total 6584 14515 2109 | | | |

| | Gomati District | | | | |
|------------|---|----------|------------|-------|--|
| (| Court- wise and Station-wise pendency of Civil and Criminal | Cases as | on 31.10.2 | 2025 | |
| | Court- wise pendency of Cases as on 31.10 | 0.2025 | | | |
| SI. No. | Name and Desigantion of the Officer | Civil | Criminal | Total | |
| 1 | Sri Ravi Dahiya, District and Sessions Judge, Udaipur | 205 | 253 | 458 | |
| 2 | Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur | 188 | 193 | 381 | |
| 3 | Sri Debashis Kar, Judge, Family Court, Udaipur | 173 | 197 | 370 | |
| 4 | Sri Sarbajeet Choudhury Civil Judge (Senior Division), Udaipur | 348 | 0 | 348 | |
| 5 | Smt. Chhandita Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur | 111 | 389 | 500 | |
| 6 | Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur | 35 | 572 | 607 | |
| 7 | Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur | 7 | 413 | 420 | |
| 8 | Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur | 12 | 519 | 531 | |
| 9 | Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur | 9 | 380 | 389 | |
| 10 | Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur | 2 | 477 | 479 | |
| | Total | 1090 | 3393 | 4483 | |
| | Station-wise pendency of Cases as on 31.1 | 0.2025 | | | |
| SI. No. | Name of the Station | Civil | Criminal | Total | |
| 1 | Udaipur | 906 | 2339 | 3245 | |
| 2 | Amarpur | 11 | 857 | 868 | |
| | Total | 917 | 3196 | 4113 | |
| 3 | Family Court, Udaipur | 173 | 197 | 370 | |
| | Grand Total 1090 3393 4483 | | | | |

| | South Tripura District | | | | |
|---------|--|----------|------------|-------|--|
| (| Court- wise and Station-wise pendency of Civil and Criminal | Cases as | on 31.10.2 | 2025 | |
| | Court- wise pendency of Cases as on 31.10 | .2025 | | | |
| SI. No. | Name and Designation of the Officer | Civil | Criminal | Total | |
| 1 | Sri Gobinda Das, District & Sessions Judge, Belonia | 173 | 103 | 276 | |
| 2 | Sri Motom Debbarma, Addl.District & Sessions Judge, Belonia | 123 | 69 | 192 | |
| 3 | Sri Anshuman Chowdhury Judge, Family Court, Belonia | 167 | 92 | 259 | |
| 4 | Sri Rahul Roy, Civil Judge (Senior Division), Belonia | 108 | 0 | 108 | |
| 5 | Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia | 59 | 1667 | 1726 | |
| 6 | Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia | 125 | 1176 | 1301 | |
| 7 | Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia | 27 | 916 | 943 | |
| 8 | Addl.District & Sessions Judge, Sabroom Charge remains with the SDJM-Civil Judge(Jr. Division), Sabroom wef. 29.10.2025) | 120 | 66 | 186 | |
| 9 | Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom | 13 | 602 | 615 | |
| 10 | Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom | 55 | 408 | 463 | |
| | Total | 970 | 5099 | 6069 | |
| | Station-wise pendency of Cases as on 31.1 | 0.2025 | | | |
| SI. No. | Name of the Station | Civil | Criminal | Total | |
| 1 | Belonia | 615 | 3931 | 4546 | |
| 2 | Sabroom | 188 | 1076 | 1264 | |
| | Total | 803 | 5007 | 5810 | |
| 3 | Family Court, Belonia | 167 | 92 | 259 | |
| | Grand Total 970 5099 6069 | | | | |

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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2025

Court- wise pendency of Cases as on 31.10.2025

| SI. No. | Name and Designation of the Officer | Civil | Criminal | Total |
|---------|--|--------|----------|-------|
| 1 | Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar | 168 | 199 | 367 |
| 2 | Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC) | 46 | 39 | 85 |
| 3 | Sri Yoginder Pal, Judge, Family Court, Kailashahar | 188 | 437 | 625 |
| 4 | Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar | 334 | 0 | 334 |
| 5 | Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar | 106 | 413 | 519 |
| 6 | Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar | 192 | 470 | 662 |
| 7 | Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar | 65 | 627 | 692 |
| 8 | Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar | 63 | 902 | 965 |
| | Total | 1162 | 3087 | 4249 |
| | Station-wise pendency of Cases as on 31.1 | 0.2025 | | |
| SI. No. | Name of the Station | Civil | Criminal | Total |
| 1 | Kailashahar | 974 | 2650 | 3624 |
| | Total | 974 | 2650 | 3624 |
| 2 | Family Court , Kailashahar | 188 | 437 | 625 |
| | Grand Total | 1162 | 3087 | 4249 |

| | North Tripura District | | | |
|---------|--|----------|------------|-------|
| (| Court- wise and Station-wise pendency of Civil and Criminal | Cases as | on 31.10.2 | 2025 |
| | Court- wise pendency of Cases as on 31.10 | 0.2025 | | |
| SI. No. | Name and Designation of the Officer | Civil | Criminal | Total |
| 1 | Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar | 335 | 307 | 642 |
| 2 | Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar | 210 | 291 | 501 |
| 3 | Sri Prakash Kumar, Judge, Family Court, Dharmanagar | 189 | 127 | 316 |
| 4 | Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar | 335 | 0 | 335 |
| 5 | Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar | 167 | 963 | 1130 |
| 6 | Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar | 298 | 847 | 1145 |
| 7 | Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar | 115 | 819 | 934 |
| 8 | Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur | 2 | 266 | 268 |
| 9 | Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur | 9 | 256 | 265 |
| | Total | 1660 | 3876 | 5536 |
| | Station-wise pendency of Cases as on 31.1 | 0.2025 | | |
| SI. No. | Name of the Station | Civil | Criminal | Total |
| 1 | Dharmanagar | 1460 | 3227 | 4687 |
| 2 | Kanchanpur | 11 | 522 | 533 |
| | Total | 1471 | 3749 | 5220 |
| 3 | Family Court, Dharmanagar | 189 | 127 | 316 |

Grand Total

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2025

Court- wise pendency of Cases as on 31.10.2025

| SI. No. | Name and Designation of the Officer | Civil | Criminal | Total | |
|---------|--|-------|----------|-------|--|
| 1 | Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura | 228 | 532 | 760 | |
| 2 | Sri Arindam Paul, Judge, Family Court, Sonamura | 65 | 69 | 134 | |
| 3 | Smti. Hena Begam Civil Judge (Senior Division), Sonamura | 159 | 0 | 159 | |
| 4 | Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura | 69 | 527 | 596 | |
| 5 | Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura (vacant) Charge of the Court may remains with Smti. Reena Debbarma , JMFC-cum- CJ(Jr.Div), Sonamura, West Tripura | 28 | 685 | 713 | |
| 6 | Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, | 21 | 474 | 495 | |
| 7 | Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh | 251 | 301 | 552 | |
| 8 | Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh | 33 | 1221 | 1254 | |
| 9 | Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh | 93 | 1733 | 1826 | |
| | Total | 947 | 5542 | 6489 | |
| | Ctation wise nandancy of Cases as an 24 40 0005 | | | | |

Station-wise pendency of Cases as on 31.10.2025

| SI. No. | Name of the Station | Civil | Criminal | Total |
|---------|-------------------------|-------|----------|-------|
| 1 | Sonamura | 505 | 2218 | 2723 |
| 2 | Bishalgarh | 377 | 3255 | 3632 |
| | Total | | 5473 | 6355 |
| 3 | Family Court , Sonamura | 65 | 69 | 134 |
| | Grand Total | 947 | 5542 | 6489 |

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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2025

Court- wise pendency of Cases as on 31.10.2025

| SI. No. | Name and Designation of the Officer | Civil | Criminal | Total |
|---------|---|--------|----------|-------|
| 1 | Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai, | 113 | 197 | 310 |
| 2 | Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai | 85 | 201 | 286 |
| 3 | Sri Ramdas Chottopadhayay, Judge, Family Court, Khowai | 45 | 60 | 105 |
| 4 | Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai | 143 | 0 | 143 |
| 5 | Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai | 43 | 1093 | 1136 |
| 6 | Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai | 34 | 795 | 829 |
| 7 | Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai | 21 | 609 | 630 |
| | Total | 484 | 2955 | 3439 |
| | Station-wise pendency of Cases as on 31.1 | 0.2025 | | |
| SI. No. | Name of the Station | Civil | Criminal | Total |
| 1 | Khowai | 439 | 2895 | 3334 |
| | Total | 439 | 2895 | 3334 |
| 2 | Judge, Family Court, Khowai | 45 | 60 | 105 |

2955

3439

484

Grand Total

| | Dhalai District | | | | |
|---------|--|-------------|----------|-------|--|
| | Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2025 | | | | |
| | Court- wise pendency of Cases as on 31.10 |).2025 T | T | T | |
| SI. No. | Name and Designation of the Officer | Civil | Criminal | Total | |
| 1 | Sri Dhiman Debbarma, District and Sessions Judge, Ambassa | 47 | 126 | 173 | |
| 2 | Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa | 45 | 115 | 160 | |
| 3 | Judge, Family Court, Ambassa (Vacant) , Charge remains with Sri Dhiman Debbarma , District Judge, Dhalai District, Ambassa | 23 | 22 | 45 | |
| 4 | Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa | 72 | 0 | 72 | |
| 5 | Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa | 26 | 213 | 239 | |
| 6 | Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa (Vacant) Charge remains with Sri Divya Prakash Mishra | 7 | 108 | 115 | |
| 7 | Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur | 97 | 92 | 189 | |
| 8 | Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur | 16 | 376 | 392 | |
| 9 | Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur | 70 | 343 | 413 | |
| 10 | Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley | 18 | 359 | 377 | |
| 11 | Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley | 15 | 452 | 467 | |
| 12 | Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa | 0 | 77 | 77 | |
| 13 | Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa | 6 | 105 | 111 | |
| | Total | 442 | 2388 | 2830 | |
| | Station-wise pendency of Cases as on 31.1 | 0.2025 | | | |
| SI. No. | Name of the Station | Civil | Criminal | Total | |
| 1 | Ambassa | 197 | 562 | 759 | |
| 2 | Kamalpur | 183 | 811 | 994 | |
| 3 | Longtharai Valley | 33 | 811 | 844 | |
| 4 | Gonda Twisa | 6 | 182 | 188 | |
| | Total | 419 | 2366 | 2785 | |
| 5 | Family Court, Ambassa | 23 | 22 | 45 | |
| | Grand Total | 442 | 2388 | 2830 | |

| District-wise pendency of Civil and Criminal Cases as on 31.10.2025 | | | | |
|---|--|-------|----------|-------|
| SI. No. | Name of the District (s) | Civil | Criminal | Total |
| 1 | West Tripura District, Agartala | 6584 | 14515 | 21099 |
| 2 | Gomati District, Udaipur | 1090 | 3393 | 4483 |
| 3 | South Tripura District, Belonia | 970 | 5099 | 6069 |
| 4 | Unakoti Judicial District, Kailashahar | 1162 | 3087 | 4249 |
| 5 | North Tripura District, Dharmanagar | 1660 | 3876 | 5536 |
| 6 | Sepahijala District, Sonamura | 947 | 5542 | 6489 |
| 7 | Khowai District, Khowai | 484 | 2955 | 3439 |
| 8 | Dhalai District, Ambassa | 442 | 2388 | 2830 |
| Total | | 13339 | 40855 | 54194 |